

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**REGISTRAR'S COURT - CAUSE LIST**

Tmt. S.Meenakumari  
Ld. Registrar

Date: 23-04-2019  
Time: 12 Noon

**Court – 2**

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Appeal No.149 of 2016 (SZ)	Puducherry Environment Protection Association, Rep., by its Secretary, K.Irisappan Koodapakkam and Post <b>Vs</b> Union of India, Rep.,by its Secretary, The Ministry of Environment, Forests and Climate Change New Delhi and 2 others	M/s.Yogeshwaran.A <b>Counsel for Appellant</b>  M/s.Syed Nurullah Sheriff for R1 M/s.Sathya Bama for R2 M/s.T.Sai Krishna for R3	For Reply of R1 & R3
2	Appeal No.93 of 2017 (SZ)	Ajayaghosh, Kozhikode, Kerala <b>Vs</b> State Environment Impact Assessment Authority, Rep., by its Member Secretary, Kerala and 4 others	M/s. Harish Vasudevan <b>Counsel for Appellant</b>  M/s.Vidyalakshmi Vipin for R1,R2 M/s. E.K.Kumaresan for R3 M/s. P.B.Sahasranamam for R4,R5	For Reply of R3

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Registrar